

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/193(CHE)/2023  
**NAME OF THE PETITIONER(S)** : BR Green Industries Pvt Ltd  
**NAME OF THE RESPONDENTS** : Svaryu Energy Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Shri. Karan Gandhi for the Petitioner.

None for the Respondent.

Fresh steps be taken for the service on the Respondents  
through all possible modes and Affidavit of Service be filed.

List the petition for hearing on **02.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)